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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.895/92

Date of Order: 21.1.1993.

BETWEEN:

Sri.T.Ravi Kumar

.. Applicant.

A N D

1. Regional Post Master General,
Vijayawada Regiona, Vijayawada.

2. The Supdt. of Post Offices,
Tenali Division, Tenali,
Guntur District.

.. Respondents.

Counsel for the Applicant

.. Mr.SatyanarayanaMurthy
for
Mr.J.Venugopala Rao

Counsel for the Respondents

.. Mr.M.Keshava Rao

CORAM:

HON'BLE SHRI T.CHANDRASEKHARA REDDY, MEMBER (JUD L.)

Mr.Satyanarayana Murthy for Mr.J.Venugopala Rao,
Advocate for the applicant and Mr.Suryanarayana ~~Sasthy~~ for
Mr.M.Keshava Rao, Standing Counsel for the respondents are
present.

Mr.Satyanarayana Murthy represents that this O.A. is
not pressed as the applicant has already ~~been~~ joined the post.
So, in view of the representation made by Mr.SatyanarayanaMurthy
for Mr.J.Venugopala Rao, this O.A. is dismissed as not pressed.
The parties shall bear their own costs.

T. Chandrasekhara
(T.CHANDRASEKHARA REDDY)
Member (Judl.)

Dated: 21st January, 1993

(Dictated in Open Court)

82/1/93
Deputy Registrar (S)

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